NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 364 / 2010

Present:1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (T) Shri S. Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd March, 2017, 10.30 A.M

Name of the Company	The Agarpara Company Ltd. & OrsVersus- Agarpara Jute Mills Ltd. & Ors.		
Under Section	397/398		
No. Representat	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of	Signature with date
1. Sapona Chowbe 2. Shaunale Mid 3. Sayantak I :	fra for tel	Liones	2/3/17 ·
R.K. Melroa, Adv P. Chovdhuvey, Adv Cajib Mullick, Adv Cakesh Sarkan, Adv	F13-17	ndent No:	2/3/17. Mullich

Aditya Kanodia, Adv & R1225 S. Sankan, Adv & R1225 Anindam Das, Adv

Agrindam Das, Ad.

ORDER

Ld. Counsels for the petitioners and the respondent Nos. 1 & 25, 13 to 17 and 26 & 27 are present.

Respondent No. 1 submitted that today case is fixed for disposal of C.A.No. 69/2010. No one is present for argument. C.A.No. 69/2010 is dismissed for default.

List the matter on 20/04/2017 for argument on C.P. along with CA.

J. J. ropolate.

(S. Vijayaraghavan) Member (T) (Vijai Pratap Singh) Member (J)